3115 Oral Answers

(b) The National Development Council, at its meeting held in November, 1958, considered the role of the Co-operative Movement in intensifying agricultural production in mobilising local manpower and other resources and, generally, in rebuilding the rural economy and recommended that cooperative movement should be developed so as to bring within its fold all rural families before the end of the Third Plan. The various steps required to implement this programme are under the consideration of Government.

SHRI P. C. BHANJ DEO: May I know, Sir, if it is not a fact that the progress of cooperatives in this country is extraordinarily slow, and if so, what are the reasons for this?

DR. P. S. DESHMUKH: The whole problem has been investigated by a very competent committee and as a result of their suggestions—and accepted by the Cabinet and the Government—we have been able to make much rapid progress during the last two years.

SHRI P. S. RAJAGOPAL NAIDU: May I know, Sir, what reaction the several cooperative organisations ir the country had to the resolution o: the National Development Council?

DR. P. S. DESHMUKH: I do no think that my sources, so far as thi is concerned, are different from thos< of the hon. Member.

SHRI P. C. BHANJ DEOt May know, Sir, if it is not a fact that eve: our Prime Minister has given expres sion to his dissatisfaction at th bureaucratic manner in which these co-operatives are functioning? And if that is so, how do the Government propose to remove this bureaucratic influence?

DR. P. S. DESHMUKH: It is correct that the Prime Minister did criticise the interference by the bureaucratic administration and that is the reason why we are reconsidering it in the to Questions

light of the recommendations of the National Development Council and looking into the whole question.

SHRI V. PRASAD RAO: May I know whether the Model Act circulated by the Department is in conformity with the recommendations of the National Development Council, and if so, in how many States this Model Act is being adopted?

DR. P. S. DESHMUKH: The report produced and the Model Act that was recommended to the States have the support of almost everybody, both the State representatives as well as the non-official cooperatives. It is up. to the States to accept it or even to modify it.

SHRI V. PRASAD RAO: May I know from the hon. Minister how many States have carried out amendments to see that the present Act conforms to the Model Act?

DR. P. S. DESHMUKH: I have not got that information.

SHRIMATI SAVITRY DEVI NIGAM: May I know if any proposal to start a co-operative insurance scheme was also discussed at the meeting of this Council?

DR. P. S. DESHMUKH: No, Sir.

SHRI BHUPESH GUPTA: May I know whether the hon. Minister's attention has been drawn to the fact that many co-operatives in our country in the different States have not been able to avail of the credit granted by the Reserve Bank or sanctioned by the Reserve Bank?

DR. P. S. DESHMUKH: I do not think so. Most of the co-operatives are utilising this credit.

YUSUFPUR RAILWAY STATION

*552. SHRI FARDUL HAQ ANSARI; Will the Minister of RAILWAYS be pleased to state the daily average outturn of income from

3116

(i) passenger and (ii) goods traffic at Yusufpur Railway Station on the North-Eastern Railway, during the last five years?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN) : A statement showing the average amounts collected per day at Yusufpur railway station on account of passenger and goods traffic for the last five years is laid on the Table of the Sabha.

STATEMENT

Year			*Average amounts	
			Раззелдет	Goods
•			Rs.	Rs.
1953-54	۰.		423	362
1954-55	٠	•	401	307
1955-56	•	•	461	392
1956-5 7	•	•	475	529
1957-58		•	469	586

•This represents the average amounts collected per day from passengers booked from the station and from goods booked to the station freight To-pay' and goods booked from the station freight 'paid*.

◆553 and *554. [The questioner (Montana M. Faruqi) was absent. For answers, vide cols. 3134-35 infra.]

•555 and *556. [The questioner (Dr. A. N. Bose) was absent. For answers, vide cols. 3136-37 infra.]

•557. [The questioner (Shri V. C. Kesava Rao) was absent. For ansteer, vide cols. 3137-38 infra.]

REPORT OF JUSTICE SHANKER SARAN

•558. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the report of the one-man tribunal (*Ad hoc* Railway Tribu-

nal) consisting of Justice Shanker Saran has been received; and

(b) if so, whether Government have taken any decision on the recommendations made in the report?

THE DEPUTY MINISTER OF RAIL-WAYS (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) The Award is receiving consideration.

SHRI M. P. BHARGAVA: May I know when was the report received?

SHRI SHAH NAWAZ KHAN: On 15th October, 1958.

SHRI M. P. BHARGAVA: May I know if the Federation have been informed about the receipt of the report?

SHRI SHAH NAWAZ KHAN: Yes, Sir.

SHRI M. P. BHARGAVA: May I know when would it be possible to lay the report on the Table of the House?

SHRI SHAH NAWAZ KHAN: As soon as we have examined it.

RAILWAY LINE FROM PATHARKANDI TO DHARAMNAGAR

•559. SHRI M. P. BHARGAVA: Will the Minister of RAILWAYS be pleased to state whether Government have taken any decision for laying new railway line from Patharkandi to Dharamnagar to provide relief for the movement of goods from and to Agartala?

THE DEPUTY MINISTER or RAIL-WAYS (SHRI S. V. RAMASWAMY) : No, Sir.

SHRI M. P. BHARGAVA: May I know what is the exact mileage involved?

SHRI S. V. RAMASWAMY: It is 11 miles.